

15-03-2023 Laid the Statement Re: Status of implementation of the recommendations/observations contained in the 113th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2022-2023) pertaining to the Department of Administrative Reforms and Public Grievances and Department of Pension and Pensioners' Welfare, Ministry of Personnel, Public Grievances and Pension STATEMENT BY MINISTER Singh, Dr. Jitendra

**Laid the Statement Re: Status of implementation of the recommendations/observations contained in the 113th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2022-2023) pertaining to the Department of Administrative Reforms and Public Grievances and Department of Pension and Pensioners' Welfare, Ministry of Personnel, Public Grievances and Pension**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY, AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH):

Sir, I beg to lay a statement regarding the status of implementation of the recommendations/observations contained in the 113th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2022-2023) pertaining to the Department of Administrative Reforms and Public Grievances and Department of Pension and Pensioners' Welfare, Ministry of Personnel, Public Grievances and Pensions

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? (Interruptions)

14.03½ hrs